

for order

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.699/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Greenply Industries LtdVs-Southern Cooling Tower Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	Name & Desigr Representative (	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
10	MR. ROHIT JA	LAN, Aduocate DHURY, Aduocate	Petitioner (Greenphy Industries d)	d) 07/02/18

## ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)